

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 6399
TO BE ANSWERED ON 05/04/2018**

MONITORING PROGRAMMES ON TELEVISION

6399. SHRI RAHUL KASWAN:

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether the Government has set up any monitoring centers to monitor the contents of the programmes being telecast on television in the country;
- (b) if so, the details thereof, State-wise including Rajasthan and the rights accorded to these monitoring centres;
- (c) the funds allocated for the purpose; and
- (d) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
[COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) Yes, Madam. The Government has established Electronic Media Monitoring Centre (EMMC) to monitor the content telecast on private satellite TV channels.

(b) There are no State-wise monitoring centres. EMMC has been mandated to monitor content telecast on private TV channels and report any violation of Programme and Advertising Codes prescribed under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Networks Rules, 1994 framed thereunder, to the Ministry. As of now, EMMC does content acquisition of 798 channels for monitoring.

(c) & (d) EMMC has been sanctioned budget allocation of Rs. 18.10 crore for the year 2018-2019.
